

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) No. 124 of 2020**

**IN THE MATTER OF:**

**Meenachil Hotels & Resorts Pvt. Ltd.**

**....Appellant**

**Vs.**

**Abraham Reji & 14 Ors.**

**....Respondents**

**Present:**

**For Appellant:           Mr. Vinay Mathew Joseph, Advocate**

**For Respondents:       Ms. Umayaparvathi Natarajan, Advocate**

**ORDER**  
**(Virtual Mode)**

**10.03.2021:**       It is stated that Pleadings are complete. Parties to file brief 'Written Submissions' not more than three pages and 'Copies of Judgments' on which they want to rely, within a week.

          List the Appeal 'for admission (after notice) hearing' on **28<sup>th</sup> April, 2021.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**

*sa/md*